

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 366 of 2020

In the matter of:

**Mr. Rajendra Kumar Kundanmal Kain
(Shareholder and Suspended Director)**

....Appellant

Vs.

Mr. Vijail A. Jain and Ors.

....Respondents

Present

For Appellant: Mr. Rajender Jain (Party in person), Advocate.

**For Respondents: Mr. Rajnish Kumar Jha, for R-1.
Ms. Pratiksha Sharma, Mr. Kunal Kanungo and
Mr. Atishay Jain, Advocates for R-3.**

ORDER
(Virtual Mode)

01.02.2021: When the case was called out, Mr. Rajender Jain appearing on behalf of the Learned Counsel for the Appellant submitted that his Counsel is in traffic jam. Learned Counsel for the Respondent is present.

List this case on **02nd February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

ha/nn